

Name of the Corporate Debtor: Tarun Realtor; Date of Commencement of CIRP: 20-07-2023; List of Creditors as on: 01-07-2025; Name of IP: Mr. Ravi Sankar Devarakonda; Process Number: 1; Last 5 digit of registration number: 10195

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0				0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	4791825737	3	4791825737	72.95	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3500000000	1	1775511506	27.03		1724488494		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	3	199707496	1	362880	0.01			199344616	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	377863888	2	1231797	0.02		8989604	367642487	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		21	8869397121	7	6568931920	100.00	0	1733478098	566987103	